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12.04 ½ hrs.

SUGAR CESS (AMENDMENT) BILL, 2003 *

Title: Introduction of the Sugar Cess (Amendment) Bill, 2003.

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD YADAV): Sir, I beg to move for leave to introduce a Bill further to amend the Sugar Cess Act, 1982.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Sugar Cess Act, 1982. "

The motion was adopted.

SHRI SHARAD YADAV: I introduce** the Bill.

*Published in the Gazette of India, Extra Ordinary, Part-II, Section-2, Dated 19.12.03

** Introduced with the recommendation of the President.

12.05 hrs.